

C. A. T. Bench, JAIPUR

Date of Order

Orders

12-1-83

Mr. K. L. Thewissen - Counsel
for the petitioners.

The counsel for the
Petitioners may file the amended
O.A. for correction of the name
from Darbare Singh to Damodar
Singh in para 4. The amended
O.A. may be filed within two weeks.
The H.P. is allowed and
dismissed accordingly.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

Cert. sent to the app. court
& resp. court in
vide 790 to 791

Date 1-2-83

[Signature]
30/1/83